

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.41
(IBPP)-01(PB)/2023

IN THE MATTER OF:

RG Residency Pvt Ltd

.... Petitioner/Applicant

Order under Section 54C (1) of Insolvency & Bankruptcy Code, 2016
(PrePackged)

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Shlok Chandra, Mr. Sankalp Sharma, Advs.
in IA-2031/2024

For the Respondent :

ORDER

IA-2031/2024

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 24.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)